

ITEM NO.33

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1255/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NARESH

Respondent(s)

Date : 03-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr. Divyesh Pratap Singh, AOR
Mr. Ajay Prabu. S., Adv.
Ms. Shivangi Singh, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Sole respondent is duly represented.

Records have not been received.

Issue D.O. letter or remittance of record from the concerned Court.

List again on 9.12.2022.

S.P.S. LALER
Registrar

MG